

1977 contained references implying involvement of India in the incidents that took place in Bogra and Dacca in Bangladesh on 30th September and 2nd October, 1977.

(b) and (c). The matter was taken up immediately with Government of Bangladesh which has assured the Government of India that there has been no intention on the part of Bangladesh Government to imply India's involvement in these incidents.

संयुक्त राष्ट्र संघ में विदेश मंत्री द्वारा हिन्दी में भाषण दिया जाना

* 68. श्री एस० एस० सोमानी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन्होंने संयुक्त राष्ट्र संघ में अपना भाषण हिन्दी में दिया था ;

(ख) यदि हाँ, तो अन्य राष्ट्रों की क्या प्रतिक्रिया थी; और

(ग) क्या सरकार अपने उन अधिकारियों को, जो इस समय संयुक्त राष्ट्र संघ से सम्बद्ध हैं, इस आशय का निदेश देने की स्थिति में है, कि वे सदैव हिन्दी का उपयोग करें ?

विदेश मंत्री (श्री द्रष्टल सिंहारी बाजपेयी) :

(क) जी. हाँ ।

(ख) इस तथ्य पर व्यापक रूप से ध्यान दिया गया कि महासभा के अधिवेशन में पहली बार हिन्दी में भाषण दिया गया ।

(ग) सभी सरकारी अधिकारियों से यह प्रत्याशा की जाती है कि उन्हें अंग्रेजी और हिन्दी दोनों ही भाषाओं का कार्यसाधक

ज्ञान हो और जो भी भाषा वे सुविधाजनक पायें उसका प्रयोग कर सकें ।

Integrated Leprosy Control Programme

*69. SHRI R. D. GATTANI:

SHRI UGRASEN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the integration of leprosy control programme with general health services relating to multi-purpose workers scheme has aroused opposition from the National Leprosy Organisation, Wardha;

(b) whether the National Leprosy Advisory Committee was consulted before this policy decision was taken; and

(c) whether leprosy programme is not like malaria, family welfare or small pox programmes which can be integrated and that the country still needs a vertical leprosy control programme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes, Sir.

(b) Since integration of all health programmes including Leprosy, Cholera, T.B., Malaria etc. were concerned it was not considered necessary to consult only the National Leprosy Advisory Committee before taking the policy decision.

(c) Leprosy control work will not be integrated with the general health services in the entire country for the present. The intention is that all health programmes will be integrated with the Multi-purpose Workers Schemes in the districts taken up for the implementation of that scheme but the scheme itself will be introduced progressively only in the districts where Leprosy and other public health problems are not in hyper-endemic stage. In other dis-

tricts, Leprosy will continue as a vertical programme.

Legislation to repeal the provision of Pension to Former M.Ps.

*70. PROF. P. G. MAVALANKAR: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have now considered the question of pensions to former Members of Parliament being eliminated or increased;

(b) if so, the facts thereof, including the manner in which Government propose to implement their decision and when;

(c) if not, reasons therefor; and

(d) whether Government propose to bring forward during the Winter Session, 1977 the legislation for repeal of the provision of pensions to former M.Ps. and if so, broad indications thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d). Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and also for liberalising

them. The whole matter is still under consideration of the Government. A decision will be taken after Government has had discussion with the Leaders of opposition parties/groups in the two Houses.

Kala Azar in States

*71. SHRI RAJ KESHAR SINGH:
SHRI AHMED HUSSAIN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the incidences of Kala-azar in Bihar, U.P., Gujarat, West Bengal, Tamil Nadu, Maharashtra and Assam;

(b) the number of casualties reported from each of the above States; and

(c) the steps taken by Government to resolve the problem on a national level?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). A statement containing the required information is laid on the table of the Sabha.

(c) Another statement indicating the steps taken to resolve the problem is laid on the table of the Sabha.

Statement

No. of States	Incidence of Kala-Azar and number of casualties reported				Deaths
	No. of cases				
	1974	1975	1976	1977	
Assam	4	4		
Tamil Nadu	14	11	14		..
Gujarat	1	1	3	..	2 cases reported during 1976.
West Bengal		75	53	62	..
Bihar	40	822	1587	12667	153

No cases of Kala-Azar have been reported from Maharashtra.